

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
RAJYA SABHA
UNSTARRED QUESTION NO 2633
(TO BE ANSWERED ON 19.03.2018)

TERMINATION OF CONTRACTUAL EMPLOYEES OF PRASAR BHARATI

2633. SHRI RIPUN BORA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Government proposes to terminate the services of all contractual employees of Prasar Bharati;
- (b) if so, the reasons behind it and details thereof alongwith the clause, under which their services are being terminated;
- (c) whether it is also a fact that Journalists are the most affected by the attempt of Government;
- (d) whether Government also proposes to replace a number of contractual employees with very few persons and give them a salary package which is ten times the present package; and
- (e) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]

(a) to (e): There is no such proposal by the Government. However, after receiving a complaint alleging engagement of consultants in Prasar Bharati without assessment of need, formal approval or selection by transparent manner with reference to a set of qualification, skills and experience, this Ministry on 5.2.2018, suggested Prasar Bharati to stop such engagements as also not to grant extension/ renewal to consultants, as it contravenes the order of Department of Expenditure, and to discontinue contracts of other consultants.

Journalists are not directly affected by the suggestions.
